

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.430/2018
OA No.1642/2018**

New Delhi, this the 7th day of December, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)
Hon'ble Mr. S.N.Terdal, Member (J)**

Sandeep Kumar
Aged 39 years
Group 'B'
S/o Shri Kashmiri Lal
R/o House No.499/8, Sat Nagar
Old Bus Stand, Gohana
District Sonipat, Haryana. Petitioner

(By Advocate: Shri Ashish Nischal)

VERSUS

1. Shri Anshu Prakash
Chief Secretary
Government of NCT of Delhi
New Secretariat, IP Estate
New Delhi – 110 002.

2. Shri Sanjay Goel
The Director of Education
Directorate of Education
Government of NCT of Delhi
Old Secretariat, Delhi – 110 054.

3. Shri Rajesh Chopra
Secretary
Delhi Subordinate Services Selection Board
FC-18, Karkardooma
Delhi – 110 092. Respondents

(By Advocate: Shri Anuj Kumar Sharma)

Ο R D E R (Oral)

CP No430/2018 has been filed for non compliance of the order dated 25.04.2018 passed in OA No.1642/2018.

2. At the outset, the learned counsel for the applicant, Shri Ashish Nischal informs the Bench that compliance of the said order has been made by way of a speaking order passed by the respondents on 14.11.2018. Hence he does not press the CP, therefore, the CP has become infructuous. Accordingly, the CP is closed.

(S.N.Terdal)
Member (J)

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(Praveen Mahajan)
Member (A)